

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †198**

**TO BE ANSWERED ON THE 11<sup>TH</sup> DECEMBER, 2018/ AGRAHAYANA 20, 1940  
(SAKA)**

**CORRUPTION IN DELHI POLICE**

**†198. SHRIMATI RANJANBEN BHATT:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether some personnel of the Delhi Police are involved in corruption;**
- (b) if so, the number of such personnel arrested during the last four years, rankwise;**
- (c) whether the Government has taken any action against them so far; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (d): As reported by Delhi Police, the details of police personnel found involved (i.e. against whom cases of corruption have been registered) in corruption cases and action taken against them during the last four years and the current year (upto 30.11.2018), rank-wise, are as under:**

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<b>Rank</b>	<b>No. of police personnel found involved in corruption cases</b>				
	<b>2014</b>	<b>2015</b>	<b>2016</b>	<b>2017</b>	<b>2018 (upto 30.11.18)</b>
<b>INSPR.</b>	<b>4</b>	<b>1</b>	<b>4</b>	<b>4</b>	<b>2</b>
<b>SI</b>	<b>17</b>	<b>6</b>	<b>4</b>	<b>12</b>	<b>3</b>
<b>ASI</b>	<b>5</b>	<b>2</b>	<b>4</b>	<b>16</b>	<b>5</b>
<b>HC</b>	<b>18</b>	<b>18</b>	<b>3</b>	<b>4</b>	<b>3</b>
<b>CT</b>	<b>33</b>	<b>21</b>	<b>9</b>	<b>14</b>	<b>3</b>
<b>Total</b>	<b>77</b>	<b>48</b>	<b>24</b>	<b>50</b>	<b>16</b>

**The details of cases registered against police personnel during the last four years and the current year (upto 30.11.2018) are as under: -**

<b>Total number of cases registered</b>				
<b>2014</b>	<b>2015</b>	<b>2016</b>	<b>2017</b>	<b>2018 (upto 30.11.18)</b>
<b>53</b>	<b>26</b>	<b>19</b>	<b>31</b>	<b>14</b>

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